

Sir, in view of the prevailing circumstances, the pay and allowances of Central and State Governments employees or semi-Government employees and Members of Legislatures have been increased from time to time and are being increased by Central and State Governments. But the amount of Scholarship given to the students belonging to the said castes has not been increased in spite of prevailing difficult circumstances.

I, therefore, request the Central Government that keeping in view the economic condition of these classes, instructions should be issued at all levels for increasing scholarship amount on priority basis for economic and social betterment of the students belonging to these classes.

- (iii) Acute shortage of drinking water in Gazipur District of U.P. and need to formulate longterm Schemes for tackling the problem.

**SHRI ZAINUL BASHER (Ghazipur):** Mr. Speaker, Sir, there is a serious crisis of drinking water in Ghazipur district of U.P. People are not getting drinking water. A large number of wells have gone dry. The crisis of drinking water has been assuming serious proportions during the last few years.

Arrangements have been made and are being made to supply drinking water to scarcity Villages according to the list prepared in 1972. In the list of 1972, only a few villages were included as scarcity villages. Now, about 80 per cent villages have become scarcity villages in Ghazipur, Mohammada-bad and Jamania Tehsils while the percentage of such villages in Saidpur Tehsil is 50 per cent. If work of providing drinking water in the scarcity villages is to be started on the basis of the list of 1972, then the problem of providing drinking water cannot be solved.

It is the need of the hour that in view of the seriousness of the crisis of drinking water, the work for its supply should be done on war-footing. The problem of drinking water can be solved only by formulating long term schemes. In Ghazipur, hand pumps cannot work for long and become out of order after a few days.

I request the Government to pay immediate attention to words drinking water crises in Ghazipur.

[English]

- (iv) Working law and order situation in South Delhi and need to set up more police posts and depute more mobile vans to check murders, etc.

**SHRI LALIT MAKEN (South Delhi):** Sir, the law and order situation is worsening day by day in South Delhi. In the last two and a half months, thirteen people have been killed and about one dozen dacoities have taken place. Last incident took place on 14th March when some armed dacoits robbed over Rs. four lakhs from a South Delhi bank. People are becoming panicky. Their lives have become insecure. South Delhi is a place in Delhi where the rate of crime is maximum. The Government must pay immediate attention to the deteriorating condition of law and order. More police chowkies should be set up. More police mobile vans should be deputed to check the murders and dacoities.

- (v) Need for immediate steps for development of Paradip Port.

**SHRI CHINTAMANI PANIGRAHI (Bhubaneswar):** Paradip a major maritime port in the eastern India to all appearance is dying. Being at the mouth of the river Mahanadi, the inevitable silting of the port and the shallowness of the draft were never periodically checked. The only dredger 'Konark' that was purchased at a cost of Rs. 10 crores accidentally ran aground in 1980 and remains inoperative until now and consequently cargo ships of heavier draft find the harbour unsuitable. Failing to bring the grounded dredger up on the sea, the authorities decided to break it into pieces but yet the plan is on the shelves. And the grounded dredger for the last four years is blocking the ships with large draft. A new dredger is a must for such a port because hiring dredger is expensive and would result in loss. The port is also going without a sand pump of its own after Rs. 2.5 crores sand pump went out of order on March 2, 1983. As a result, the total cumulative loss of the Paradip Port Trust so far stands at Rs. 39.55 crores and its export and its import